

[3418]

**HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD**

TUESDAY, THE SEVENTH DAY OF JANUARY
TWO THOUSAND AND TWENTY FIVE

PRESENT

**THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE
AND
THE HONOURABLE SRI JUSTICE J SREENIVAS RAO**

WRIT APPEAL NO: 36 OF 2025

Writ Appeal under clause 15 of the Letters Patent Preferred Against the Order dated 05/01/2024 in W.P No. 234 Of 2024 and pass on the file of the High Court.

Between:

1. Chakali Padmavathi, W/o. Chakali Chandrasekhar, Aged about 26 years, Occ. Housewife, R/o. H.No.3-6-335/1, Plot No.49/2, Dhanapur, LB Nagar, Near Mazid, Saroornagar, KV Rangareddy - 500 035, T.S.
2. Katregu Muttamma, D/o. Baddula Bhikshapati, Aged about 61 years, Occ. Senior Citizen, R/o. H.No.4-79, Yellanki, Ramannapeta, Nalgonda - 508 113, T.S.
3. Katregu Chandraiah, S/o. K. Narsimha, Aged about 76 years, Occ. Senior Citizen, R/o. H.No.4-49, Ramannapeta, Yellanki, Nalgonda - 508 113, T.S.
4. Gabbula Sowmya, D/o. Gabbula Ravinder, Aged about 26 years, Occ. Household, R/o. H.No.1-3-49/128/1, Anand Rao Nagar Colony, Old Alwal, Alwal, Hyderabad - 500 010, T.S.
5. Parveen Sharif, W/o. Mohammed Sharfuddin, Aged about 46 years, Occ. Housewife, R/o. H.No.8-2-293/82/PP/9/201, Road No.2 Bindu Villa, Press Photographer Colony, Banjara Hills, Khairatabad, Hyderabad - 500 034, T.S.
6. Gaddam Nagesh, S/o. Kanakaiah, Aged about 32 years, Occ. Private Service, R/o. H.No.2-89, Thornal, Siddipet, Medak - 502 114, T.S.
7. Kola Ramulu, S/o. Kola Pochaiiah, Aged about 54 years, Occ. Private Service, R/o. H.No.2-4-51, Ashoknagar, Siricilla, Karimnagar - 505 301, T.S.
8. Bandaru Shankaraiah, S/o. Sathaiah, Aged about 32 years, Occ. Private Service, R/o. H.No.9-45, Plot No.18, Saraswathi Nagar, Road No.6, Chintalakunta, LB Nagar, K.V. Rangareddy - 500 074, T.S.
9. Gabbula Sravan Kumar, S/o. Gabbula Ravinder, Aged about 30 years, Occ. Private Service, R/o. H.No.1-4-109, Kummari Basti, Old Alwal, Near Shivalayam Temple, Tirumalagiri, Bolarum, Hyderabad - 500 010, T.S.
10. Gabbula Meharvani, W/o. Gabbula Ravinder, Aged about 53 years, Occ. Housewife, R/o. H.No.1-4-109, Old Alwal, Near Shivalayam, Bolarum, Secunderabad, Tirumalagiri, Hyderabad - 500 00010, T.S.
11. Pola Susmitha, D/o. Pola Ravi Kumar, Aged about 31 years, Occ. Household, R/o. H.No.10-6-57, Brundhavan Colony, Saroornagar, KV Rangareddy - 500 035, T.S.
12. Kurnala Shankaraiah, S/o. Late Kurnala Bikshapathi, Aged about 46 years, Occ. Private Service, R/o. H.No.11-20-12/203, Huda Complex, Saroornagar, Rangareddy - 500 035, T.S.
13. Thallapally Giri, S/o. Tahallapally Narsimha, Aged about 25 years, Occ. Private Service, R/o. H.No.4-37, Loyapally Manchal, Rangapur, K.V Rangareddy - 501 508, T.S.
14. Mir Inayat Ali Khan, S/o. Mir Sadath Ali Khan, Aged about 57 years, Occ. Private Service, R/o. H.No.3-5-782/31/1, Karwan, Near Masjid-E-Jaha, Karwan Sahu, Asifnagar, Hyderabad - 500 006, T.S.
15. Hina Fathima, W/o. Mirza Ferhan Arif, Aged about 37 years, Occ. Housewife, R/o. H.No.17-1-91, Edi Bazar Lane, Near Shabana Cafe, Yakutpura, Charminar, Hyderabad - 500 023, T.S.
16. Mushini Pundarika, S/o. Mushini Lakshmi Narayana, Aged about 20 years, Occ. Private Service, R/o. H.No.8-90, Plot No.146, New Bhavani Nagar, Nagaram, Dammaiguda, Rangareddy - 500 083, T.S.
17. Syed Muqtar, S/o. Syed Yousuf, Aged about 43 years, Occ. Private Service, R/o. H No 18-8-244/C/40. Fateh Shah Nagar. Main Bagh, Hyderabad - 500

18. Kiran Kumar Madari, S/o. Swamy, Aged about 33 years, Occ. Private Service, R/o. H.No. 8-1-53, Budida Gadda Basti, Bellampally, Adilabad - 504 251, T.S.
19. Samala Archana, D/o. Samala Gopal, Aged about 33 years, Occ. Household, R/o. H.No.3-42-177, Plot No.12, MES Colony, Picket Secunderabad, Nehru Nagar, Secunderabad, Hyderabad - 500 026, T.S.
20. Bommagoni Charmika, D/o. Bommagoni Lingam Goud, Aged about 20 years, Occ. Household, R/o. H.No.3-46, Chityala, Warangal - 506 355, T.S.
21. Mushini Srinivas, S/o. Mushini Rama Chandraiah, Aged about 44 years, Occ. Private Service, R/o. H.No.4-24, Katkoor, Warangal - 506 224, T.S.
22. Mushini Guruvaiah, S/o. Mushini Ramachandraiah, Aged about 41 years, Occ. Private Service, R/o. H.No.4-24, Kartkoor, Katkur, Bachannapet, Warangal - 506 224, T.S.
23. Mushini Venu, S/o. Mushini Ramachandaiah, Aged about 38 years, Occ. Private Service, R/o. H.No.4-24, Kartkoor, Katkur, Bachannapet, Warangal - 506 224, T.S.
24. Chinthala Balaiah, S/o. Chinthala Yadagiri, Aged about 60 years, Occ. Senior Citizen, R/o. H.No.3-35, Kartkoor, Katkur, Bachannapet, Warangal - 506 224, T.S.
25. Mohammed Younus, S/o. Md Ishaq, Aged about 28 years, Occ. Private Service, R/o. H.No.23-105A, Gani Gali Street, Kurnool - 518 001, A.P.
26. B. Taviti Naidu, S/o. B. Surya Rao, Aged about 54 years, Occ. Private Service, R/o. H.No.2-13, Turing Peta, Narayanapeta, Vunguturu, West Godavari - 534 406, A.P.
27. Eduruvalasa Bhanumathi, W/o. Eduruvalasa Subbarao, Aged about 43 years, Occ. Housewife, R/o. H.No.5-99, Narayanapuram, Unguturu, West Godavari - 534 406, A.P.
28. Hanumanthu Dhanalakshmi, W/o. Hanumantu Krishna Rao, Aged about 40 years, Occ. Housewife, R/o. H.No.5-34, Kalinga Peta, Panduvva, Near Vinayakudi Temple, Undi Mandalam, Undi, West Godavari - 534 198, A.P.
29. Euruvalasa Radha, W/o. Eduvalasa Veeravenkateswara Rao, Aged about 48 years, Occ. Housewife, R/o. H.No.5-9, Narayanapuram, OC Colony, Amudalapally, West Godavari - 534 406, A.P.
30. Bommidi Mangatayaru, W/o. B. Taviti Naidu, Aged about 46 years, Occ. Housewife, R/o. H.No.2-13, Turing Peta, Narayanapeta, Vunguturu, West Godavari - 534 406, A.P.
31. Meraj Tarannum, W/o. Syed Nisar, Aged about 36 years, Occ. Housewife, R/o. H.No.1-118, Gandhinagar, Ghatkesar, KV Rangareddy - 501 301, T.S.
32. BD Chandra Leela, W/o. BD Devid, Aged about 56 years, Occ. Housewife, R/o. H.No.10-1/71, HCL X Road, Nehru Nagar, Rangareddy - 500 062, T.S.
33. Syed Ghouse Pasha, S/o. Late Syed Hasham Ali, Aged about 51 years, Occ. Private Service, R/o. H.No.19-4-813/11/1, Jahanuma, Falaknume, Hashamabad, Hyderabad - 500 053, T.S.
34. BD Shanthi Swaroopa, D/o. BD David, Aged about 40 years, Occ. Household, R/o. H.No.B-179, B-Block, HCL Colony, HCL X Road, Mallapur, Uppal, KV Rangareddy - 500 051, T.S.
35. Erraguntaha Ramulu, S/o. Erraguntaha Mutthaiah, Aged about 70 years, Occ. Senior Citizen, R/o. H.No.17-1-383/A/16/312, Nrsrnagar, Saidabad, Hyderabad - 500 059, T.S.
36. B. Nitish Kumar, S/o. Venkatesh, Aged about 21 years, Occ. Private Service, R/o. H.No.3-62, Atamakur Mandalam, Rechintala, Mahabubnagar - 509 131, T.S.
37. Ameena Jabeen, D/o. Mohammed Farooq, Aged about 33 years, Occ. Household, R/o. H.No.18-8-244/B/63, Fateh Shah Nagar, Edi Bazar, Hyderabad - 500 023, T.S.
38. Mohammed Taher, S/o. Mohammed Farooq, Aged about 32 years, Occ. Private Service, R/o. H.No.16-8-244/B/63, Fateh Shah Nagar, Edi Bazar, Hyderabad - 500 023, T.S.
39. M. Jaffar Sadiq, S/o. Momin Abdul Rahiman, Aged about 36 years, Occ. Private Service, R/o. H.No.18-8-254/103, 1st Floor, Rakshapuram Colony, Bandlaguda, Kanchanbagh, Hyderabad - 500 058, T.S.
40. Mohammed Galeb, S/o. Mohammed Farooq, Aged about 27 years, Occ. Private Service, R/o. H.No.18-8-244/B/63, Fateh Shah Nagar, Edi Bazar, Hyderabad - 500 023, T.S.
41. M. Vani, W/o. M. Narsimma, Aged about 33 years, Occ. Housewife, R/o. H.No.18-7-181/A/37, Nallapochamma Temple, Gowillpura, Bandlaguda, Hyderabad - 500 053, T.S.

42. N. Kavitha, D/o. Madhusudan Chary, Aged about 28 years, occ. Household, R/o. H.No.18-7-85/A, Charminar, Falaknuma, Hyderabad, Charminar - 500 053, T.S.
43. Kamblb Ashish, S/o. Late K. Ashok, Aged about 21 years, Occ. Private Service, R/o. H.No.13-5-585/32, Amlapur, Karwan, Asifnagar, Hyderabad -- 500 067, T.S.
44. Mohammed Moiz, S/o. Mohammed Zahir, Aged about 56 years, Occ. Private Service, R/o. H.No.12-4-486/8/1/1, Kishan Nagar, ASIP Nagar, Asifnagar, Hyderabad - 500 006, T.S.
45. Mohd Imran, S/o. Mohd Rasheed, Aged about 34 years, Occ. Private Service, R/o. H.No.17-1-4/A/1/1, Eidi Bazar, Baunaka, Charminar, Yakutpura, Hyderabad - 500 023, T.S.
46. Mohd Yousuf, S/o. Mohd Ismail, Aged about 58 years, Occ. Private Service, R/o. H.No.12-1-568/13/2, Syed Al Guda, Asifnagar, Hyderabad - 500 028, T.S.
47. Syed Mawsood Ahmed, S/o. Syed Abdul Ahmed, Aged about 40 years, Occ. Private Service, R/o. H.No.13-5-431/A/229/1, Asifnagar, Tappachabutra, Asifnagar, Karwan Sahu, Hyderabad - 500 006, T.S.
48. Reshma Begum, W/o. Shaik Rahaman, Aged about 41 years, Occ. Housewife, R/o. H.No.12-1-558/15, Syed Ali Guda, Muradnagar, Asifnagar, Humayun Nagar, Hyderabad - 500 028, T.S.
49. Mohd Javed, S/o. Mohd Rasheed, Aged about 36 years, Occ. Private Service, R/o. H.No.17-1-4/A/1/1, Edi Bazar, Saidabad, Hyderabad - 500 059, T.S.
50. Mohammed Feroz Uddin, S/o. Mohammed Nizam Uddin, Aged about 26 years, Occ. Private Service, R/o. H.No.13-5-431/A/193/A/1, Mohboob Colony, Karwan, VTC. Asifnagar, P0. Karwan Sahu, Sub. District, Asifnagar District, Hyderabad - 500 006, T.S.
51. Mohd Shabbir, S/o. Mohd Rasheed, Aged about 26 years, Occ. Private Service, R/o. H.No.18-8-102, Rajaiah Bagh, Riyasath Nagar, VTC. Hyderabad - 500 059, T.S.
52. Shaik Fazal Ur Rahman, S/o. Shaik Ismail, Aged about 42 years, Occ. Private Service, R/o. Plot No.33, Flat No.101, Spectrum, Lake View Appartment, Alkapur Cross, Road Neknampur, Puppalaguda, K.V. Rangareddy - 500 089, T.S.
53. Shaik Farooq, S/o. Shaik Ismail, Aged about 46 years, Occ. Private Service, R/o. H.No.8-3-231/C/113, Srikrishna Nagar, Yousuf Guda, Hyderabad - 500 045, T.S.
54. Asima Begum, W/o. Mohd Nisar Ali, Aged about 42 years, Occ. Housewife, R/o. H.No.11-4-207, Bazar Ghat, Khairatabad, Hyderabad - 500 004, T.S.
55. Md Ishaq Ahmed, S/o. Md Ahmed, Aged about 54 years, Occ. Private Service, R/o. H.No.12-12-490/A/13, Saber Nagar, Asifnagar, Hyderabad - 500 028, T.S.
56. Mohammed Kaleem Ur Rahman, S/o. Mohammed Abdul Rahman, Aged about 60 years, Occ. Senior Citizen, R/o. H.No.12-2-371/1/A/91, Zeba Bagh, Murad Nagar, Asif Nagar, Humayan Nagar, Hyderabad - 500 028, T.S.
57. Mohd Ahmed Ali Baig, S/o. Late Mohd Zaker, Aged about 33 years, Occ. Private Service, R/o. H.No.13-5-610/2/7, Tappachabutra, Yousuf Nagar, Asifnagar, Karwan Sahu, Hyderabad - 500 006, T.S.
58. Shahana Fatima, W/o. Mohammed Muneer, Aged about 33 years, Occ. Housewife, R/o. H.No.6-1-1047, Khairatabad, Beside Masjid, Khairatabad, Hyderabad - 500 004, T.S.
59. Mahnaaz Sultana, D/o. Late Shokath Ali, Aged about 30 years, Occ. Household, R/o. H.No.10-2-347/B/63, Asif Nagar, Near ST Celina High School, Asifnagar, Hyderabad - 500 028, T.S.
60. Taj Uddin Baba, S/o. Late Shokath Ali, Aged about 33 years, Occ. Private Service, R/o. H.No.10-2-347/B/63, Asif Nagar, Near ST Celina High School, Asifnagar, Hyderabad - 500 028, T.S.

61. Mohd Sadiq, S/o. Mohd Rasheed, Aged about 33 years, Occ. Private Service, R/o. H.No.17-1-4/A/1/1, Edi Bazaar, Bannaka, Charminar, Hyderabad - 500 023, T.S.
62. Parveen Sultara, W/o. Mohammed Faisal, Aged about 27 years, Occ. Housewife, R/o. H.No.18-13-8/M/211, Mohammed Nagar, Bandlaguda, Chandrayangutta, Keshogiri, Hyderabad - 500 005, T.S.
63. Anjum Yasmin, D/o. Mohd Ibrahim, Aged about 23 years, Occ. Household, R/o. H.No.12-2-386/254/7, Zeba Bagh, Asifnagar, Hyderabad -- 500 028, T.S.
64. Noor Unnisa, D/o. Mohd Ibrahim, Aged about 35 years, Occ. Household, R/o. H.No.12-2-386/254/7, Zeba Bagh, Asifnagar, Hyderabad - 500 028, T.S.
65. Mohd Nazeer Ahmede, S/o. Late Mohd Ahmed, Aged about 55 years, Occ. Private Service, R/o. H.No.12-2-386/249, Syed Ali Guda, Asif Nagar, Hyderabad - 500 028, T.S.
66. Mohammed Sailani, S/o. Ismail, Aged about 75 years, Ccc. Senior Citizen, R/o. H.No.13-i-1158/18, Natraj Nagar, Jhrra, Hyderabad - 500 067, T.S.
67. Shamim Unnisa, W/o. Shaik Gulam Rasool Aged about 60 years, Occ. Senior Citizen, R/o. H.No.12-1-490/40/A/19, Huda Colony, Asif Nagar Hyderabad - 500 028, T.S.
68. Mohd Ghouse Uddin, S/o. Mohd Moiz Uddin, Aged about 30 years, Occ. Private Service, R/o. H.No.12-2-386/271, Saber Nagar, Syed Ali Guda, Hyderabad - 500 028, T.S.
69. Mohmooda Begum, W/o. Syed Ahmed E Alam, Aged about 59 years, Occ. Housewife, R/o. H.No.10-2-347/6/49, Feroz Gandhi, Nagar, Asif Nagar, Hyderabad - 500 028, T.S.
70. Maohammed Asad, S/o. Late Mohamed Yousuf, Aged about 39 years, Occ. Private Service, R/o. H.No.11-4-312, Bazar Ghat, Near Masjid-E-Bilal, Sher Galli, Hyderabad - 500 001, T.S.
71. Gulam Mohammed Khan, S/o. Gulam Ahmed Khan, Aged about 54 years, Occ. Private Service, R/o. H.No.11-3-472, Mallepally, VTC, Nampally, Po. Hyderabad GP, Hyderabad - 500 001, T.S.
72. Mohammed Chand Khan, S/o. Mohd Habeeb Khan, Aged about 48 years, Occ. Private Service, R/o. H.No.9-3-58/A/28/1, Company Bagh, Lange House, Golconda, Hyderabad - 500 006, T.S.
73. Gulam Mujtaba Khan, S/o. Gulam Ahmed Khan, Aged about 58 years, Occ. Private Service R/o. H.No.11-6-609/1, New Mallepally, Near Jama Masjid, Hyderabad - 500 004, T.S.
74. Gulam Faisal Khan, S/o. Gulam Mujtaba Khan, Aged about 27 years, Occ. Private Service, R/o. H.No.12-2-61/62, Flat No.304, Murad Nagar, Humayunnagar, Asifnagar, Hyderabad - 500 028, T.S.
75. Gulam Ishaq Khan, S/o. Gulam Ibrahim Khan, Aged about 39 years, Occ. Private Service, R/o. H.No.12-2-800/102, Dishad Nagar Colony, Mehdiapatnam, Hyderabad - 500 028, T.S.
76. Gulam Yousuf Khan, S/o. Gulam Asaduddin Khan, Aged about 36 years, Occ. Private Service, R/o. H.No.8-1-406/29, Samaha Colony, Near Samaha School, Tolichowki, Hyderabad - 500 028, T.S.
77. Mohd Nizamuddin, S/o. Chand Saab, Aged about 56 years, Occ. Private Service, R/o. H.No.13-5-431/193/A/1, Mahboob Colony, Karwan, VTC, Asifnagar, P.O. Kulsumpura, Sub District, Asifnagar, Hyderabad - 500 067, T.S.
78. Tallolla Anuradha, D/o. Mallesh, Aged about 37 years, Occ. Household, R/o. H.No.13-8-97, LBS Nagar, Fathenagar, Balanagar, Hyderabad, Sanathnagar le, KV Rangareddy - 500 018, T.S.
79. Mohammed Naseer Ahmed, S/o. Mohammed Nazeer, Aged about 32 years, Occ. Private Service, R/o. H.No.12-2-286/249, Saber Nagar, Asif Nagar, Hyderabad - 500 028, T.S.
80. Mohd Akhter Ahmed, S/o. Mohd Nazeer Ahmed, Aged about 25 years, Occ. Private Service, R/o. H.No.12-2-386/249, Syed Ali Guda, Asif Nagar, Hyderabad - 500 028, T.S.

81. Savitha, W/o. B. Bhaswaraju, Aged about 31 years, Occ. Housewife, R/o. H.No.12-616/84, Asifnagar, Humayun Nagar, Hyderabad - 500 028, T.S.
82. Fauzia Begum, D/o. Mohd Raft Uddin, Aged about 26 years, Occ. Household, R/o. H.No.12-2-386/210, Saber Nagar, Asif Nagar, Hyderabad - 500 028, T.S.
83. Mohd Zakir, S/o. Mohd Rasheed, Aged about 33 years, Occ. Private Service, R/o. H.No.18-8-244/C/35/B, Fatheshah Nagar, Hyderabad - 500 59, T.S.
84. Mohammed Abdul Nayeem, S/o. Mohammed Abdul Majeed, Aged about 39 years, Occ. Private Service, R/o. H.No.12-2-61 and 62, Flat No.301, Baig Apartment, Muradnagar, Asifnagar, Hyderabad - 500 028, T.S.
85. Mohd Nawaz, S/o. Mohd Nazeer, Aged about 33 years, Occ. Private Service, R/o. H.No.14-1-276, Mangalhat, Seetaram Pet, Hyderabad - 500 012, T.S.
86. Mohammed Ghouse, S/o. Late Sheik Nabisab, Aged about 39 years, Occ. Private Service, R/o. H.No.12-1-488/A/6/7, Syed Ali Guda, Murad Nagar, Asifnagar, Hyderabad, Humayunnagar - 500 028, T.S.
87. Mohammed Hussain, S/o. Mohammed Modin, Aged about 40 years, Occ. Private Service, R/o. H.No.19-4-240/54/49/55/M, Arsh Mahal, Kishan Bagh, Hyderabad - 500 064, T.S.
88. Raffia Begum, D/o. Saleem, Aged about 51 years, Occ. Household, R/o. H.No.12-15-6/OUC/A/1-52, OU Campus, Manikeshwari Nagar, Secunderabad, Hyderabad - 500 007, T.S.
89. Gonga Jagan Kumar, S/o. Late Gonga Kishaiah, Aged about 31 years, Occ. Private Service, R/o. H.No.43-401, Plot No.7, Dr Kirishna Nagar, Moulali, Malkajgiri, Hyderabad - 500 040, T.S.
90. Puranchand Panth, S/o. Late Radhey Shyam Panth, Aged about 44 years, Occ. Private Service, R/o. H.No.5-14-18, Ground Floor, Laxmi Nagar, HB Colony, Moula-A, Uppal - 500 040, T.S.
91. Gonga Vijaya Laxmi, W/o. Gonga Jagan Kumar, Aged about 24 years, Occ. Housewife, R/o. H.No.43-401, RTC Colony, Dr Krishna, Moulia-Ali, ST Adems High School, Secunderabad, Hyderabad - 500 040, T.S.
92. Askula Pratibha, W/o. Askula Naga Raju, Aged about 40 years, Occ. Housewife, R/o. H.No.30-272/6/40/1, Sautosh Nagar, Neredmet, Backside PBDVA School, Malkajgiri, Hyderabad.
93. Syed Anwar, S/o. Syed Muskin, Aged about 50 years, Occ. Private Service, R/o. H.No.14- 324, Sukkawwakunta, Near Maharshi Vidya Nikethan School, Jawaharnagar, Balaji Nagar, Shairpet, Rangareddy - 500 087 T.S.
94. Najiya Begum, W/o. Md Mosin, Aged about 25 years, Occ. Housewife, R/o. H.No.12-15-6/OUC/1/63, Manikeshwari Nagar, OSmania University, Secunderabad, Jama-I-Osmania, Secunderabad, Hyderabad - 500 007, T.S.
95. Munigh Krishna, S/o. Late M. Yellaiah, Aged about 32 years, Occ. Private Service, R/o. Plot No.80, Netdmet X Road, Vivikanandapuram, Near Lions Club Park, Malkajgiri, Hyderabad - 500 094, T.S.
96. Pasula Rajitha, W/o. P. Ravi, Aged about 28 years, Occ. Housewife, R/o. H.No.1-30, Vivikanandapuram, Back In Laibari Temple, Sainikpuri, Trumalagiri, Hyderabad - 500 094, T.S.
97. Hamid, S/o. Hussain Sab, Aged about 35 years, Occ. Private Service, R/o. H.No.18, Basavana Gudi, Labour Colony, Deosugur, Raichur, Karnataka - 584 170.
98. Manthapuram Ashok, S/o. Manthapuram Allahia, Aged about 29 years, Occ. Private Service, R/o. H.No.88, Vivekanandapuram, Chandrababu Naidu, Rani Rudhama. DIVI Malkajgiri, Hyderabad - 500 094, T.S.
99. Nikhat Begum, W/o. Md Yaseen, Aged about 31 years, Occ. Housewife, R/o. H.No.12-15-6/OUC,11/63, Manikeshwari Nagar, OU Campus, Secunderabad, Jama-I-Osmania - 500 007, T.S.
100. Nasreen Begum, W/o. Mohd Abdul Hafeez, Aged about 33 years, Occ. Housewife, R/o. H.No.12-156/OUC/1/63, Mk Nagar, OU Campus, Secunderabad, Jama-I-Osmania, Hyderabad - 500 007, T.S.

101. K. Mahadevamma, W/o. K. Pedda Ramulu, Aged about 43 years, Occ. Housewife, R/o. H.No.6-68/1, Narayanapet Mandalam, Kollampally, Mahabubagar - 509 205, T.S.
102. Maqdoom Ali, S/o. Gudubai, Aged about 49 years, Occ. Private Service, R/o. H.No.2/65, Padigimarri, Mahabubnagar - 509 210, T.S.
103. Samala Dhanalakshmi, D/o. Gudla Bondvalau, Aged about 48 years, Occ. Household, R/o. H.No.1-204, ZPSS Girls Way, Shaympet MDI, Shayampet, Warangal - 506 319, T.S.
104. Valsa Rama, W/o. Valsa Rajender, Aged about 54 years, Occ. Housewife, R/o. H.No.3-4/7, Housing Bord Colony, Medchal, Rangareddy - 501 401, T.S.
105. Gudla Nagaraju, S/o. Gudla Ravinder, Aged about 21 years, Occ. Private Service, R/o. H.No.24-1-103, Afzal Nagar, Darga Kazipet, Kazipet Mandal, DIST Warangal Urban, Hanamkonda, Warangal - 506 004, T.S.
106. Loddathimannola Bal Raju, S/o. Lingappa, Aged about 41 years, Occ. Private Service, R/o. H.No.3-11, Utkoor Mandal, Mallepally, Mahabubnagar - 509 311, T.S.
107. Sri Lakshmi Yarla Gadda, W/o. K. Vinod Kumar, Aged about 39 years, Occ. Housewife, R/o. Plot No.8-499, Flat No.903, Sai Akhil Arcade, Opp. Road To Reshma Clinic, Nizampet, Medchal, Malkajgiri - 500 090, T.S.
108. Malan, W/o. Isamuddin, Aged about 38 years, Occ. Housewife, R/o. H.No.9-373, Shal- Hussain Galli, Basavakalyana, Bidar, Karnataka - 585 327
109. Manda Durgesh, S/o. Manda Agamaiah, Aged about 32 years, Occ. Private Service, R/o. H.No.2-97, Patancheru Mandal, Chinnakanjerla, Peddakanjarla, Medak - 502 319, T.S.
110. Kala Mohan Goud, S/o. Kalal Mogulaiah Goud, Aged about 46 years, Occ. Private Service, R/o. H.No.3-76, Pagidimarri, Mahabubnagar - 509 210, T.S.
111. Anjinemma, W/o. Mudeppa, Aged about 37 years, Occ. Housewife, R/o. H.No.182, Heerapur, Harapur, Raichur, Karnataka - 584 202.
112. Manne Mahender, S/o. Rangaiah, Aged about 29 years, Occ. Private Service, R/o. H.No.1-14, Kandukoor(M), Murilinagar, Chippalapally, KV Rangareddy - 501 359, T.S.
113. Mohammed Kaleem Uddin, S/o. Najamuddin, Aged about 40 years, Occ. Private Service, R/o. H.No.8-1-364/B/5. Fatima Nagar Colony, Beside Amina Masjid, Tolichowki, Golconda, Hyderabad - 500 008, T.S.
114. Sana Begum, W/o. Mohd Sajid Qureshi, Aged about 28 years, Occ. Housewife, R/o. H.No.19-3-294/70/A/1, Jahanuma, Vattepally, Charminar, Hyderabad - 500 053, T.S.
115. Syed Masood Hussaini, S/o. Late Syed Mahmood Basha, Aged about 63 years, Occ. Senior Citizen, R/o. H.No.11-5-152/6/B/2, Red Hills, Hyderabad - 500 004, T.S.
116. Syed Ahmed Abdul Qader, S/o. Syed Abdul Bari, Aged about 38 years, Occ. Private Service, R/o. H.No.11-5-190, Red Hills, Hyderabad - 500 004, T.S.
117. Syeda Faiqa Mubeen, W/o. Syed Ishaq Ahmed, Aged about 37 years, Occ. Housewife, R/o. H.No.10-01-1186/D, AC Guards, Khairatabad, Hyderabad - 500 004, T.S.
118. Habeeba Unnisa, W/o. Mohammed Afsar, Aged about 43 years, Occ. Housewife, R/o. H.No.11-1-1203/1/D/1/A/1, Afzal Sagar, Mallepally, Hyderabad - 500 001, T.S.
119. Afsha Naaz, W/o. Mohammed Burhanuddin, Aged about 31 years, Occ. Housewife, R/o. H.No.11-23-2024, LB Nagar, Warangal - 506 002, T.S.
120. P. Sr. Ranjani, W/o. Pujari Babu Rao, Aged about 69 years, Occ. Senior Citizen, R/o. H.No.18-1-101/3/105, Uppuguda, Shiv Sai Nagar, Charminar, Hyderabad - 500 053, T.S.

121. Srirangam Vani, W/o. Srirangam Sathyanarayana, Aged about 53 years, Occ. Housewife, R/o. H.No.1-1130/1, Rammannapeta, Mallemadugu, Khammam - 507 003, T.S.
122. Gunda Vyshnavi, D/o. Krishnamurthy, Aged about 30 years, Occ. Housewife, R/o. H.No.27-4, Sai Prabath Nagar, Huzumagar Mandal, Huzumagar, Nalgonda - 508 204, T.S.
123. Katepally Padmavathi, W/o. Katepally Anantha Ramarao, Aged about 58 years, Occ. Housewife, R/o. H.No.7-34, Plot No.88, Dathu Nagar, Jillelaguda, Thirumala Nagar, Saroornagar, Meerpet, Rangareddy - 500 097, T.S.
124. Tankasala Mamatha, D/o. Maheshwar Rao, Aged about 38 years, Occ. Household, R/o. 4-567, Plot No.216, BN Reddy Nagar Colcny, Vanasthalipuram, LB Nagar, Rangareddy - 500 370, T.S.
125. Karunya Vijay Joganpally, W/o. Vijay Joganoalli, Aged about 43 years, Occ. Housewife, R/o. H.No.D-2/306, Vrindavandham, Gavanpada Road, Mulund East Mumbai, Mumbai, Maharastra - 400 081.
126. Mohammed Nizarn Uddin, S/o. Mohammed Fasi Uddin, Aged about 35 years, Occ. Private Service, R/o. 19-4-372/13/3, Bahadurpura, Near Hussaini Masjid, Kishanbagh, Hyderabad - 500 064, T.S.
127. Rahath Unnisa, W/o. Khaja Mohd Moiz Uddin, Aged about 25 years, Occ. Housewife, R/o. H.No.19-5/54/14/K, Bahadurpura, Hyderabad - 500 064, T.S.
128. Asma Begum, W/o. Mohammed Nayeem, Aged about 33 years, Occ. Housewife, R/o. H.No.19-95, Rodamestry Nagar, Rajularamaram, Ida Jeedimetla, Qutubullapur, KV Rangareddy - 500 055, T.S.
129. Hajira Begum, W/o. Mohd Khaleel Pasha, Aged about 36 years, Occ. Housewife, R/o. H.No.1-7-512/4, Ram Nagar, Hyderabad - 500 020, T.S.
130. Fouziya Begum, W/o. Mohd Kareem, Aged about 34 years, Occ. Housewife, R/o. H.No.1-7-512/4, Ramnagar, Hyderabad - 500 020, T.S.
131. Mohammed Abdul Kareem, W/o. Mohammed Abdul Jani Miya, Aged about 38 years, Occ. Housewife, R/o. H.No.11-19-191, Bhagath Singh Nagar, Near Muncipal Office, Saroornagar, KV Rangareddy - 500 035, T.S.
132. Thumbeti Srinivasulu, S/o. Thumbeti Peddanna, Aged about 33 years, Occ. Private Service, R/o. H.No.10-135A, RS Harijanawada, Kandulapkuram Village, Cumbum Mandalam, Kandulapuram, Prakasam - 523 333, A.P.
133. Kshirsagar Amul, S/o. Kshirsagar Ananth, Aged about 31 years, Occ. Private Service, R/o. H.No.17-2-258/2/A/A, Kurmaguda, Madannapet, Saidabad, Hyderabad - 500 059, T.S.
134. OM Hanuman, S/o. OM Prakash, Aged about 31 years, Occ. Private Service, R/o. H.No.17-2-258/2/A, Kurmaguda, Saidabad, Hyderabad - 500 059, T.S.
135. Giraboina Alekhya, D/o. Giraboina Bala Siddulu, Aged about 20 years, Occ. Household, R/o. H.No.6-13/1, Gopal Nagar, Bachammamet, Warangal - 506 221, T.S.
136. Yadagiri Vishwas, S/o. Y. Vishwas, Aged about 43 years, Occ. Private Service, R/o. H.No.11-83, Nagarjuna Colony, Chitkul, Muthangi Rice Mill Road, Medak - 502 307, T.S.
137. Kothapally Sandeep, S/o. Kothapalli Mohan Rao, Aged about 31 years, Occ. Private Service, R/o. H.No.SPLD-1069, PV Colony, Mallaram, Manguru, Khammam - 507 125, T.S.
138. Shaik Ismail, S/o. Late Shaik Dawood, Aged about 67 years, Occ. Senior Citizen, R/o. H.No.2-3-512/A/29, Chenna Reddy Nagar, Amberpet, Hyderabad - 500 013, T.S.
139. Sheik Abdul Gafoor, S/o. Sheik Baji, Aged about 49 years, Occ. Private Service, R/o. H.No.2-3-510/30, Owaisi Nagar, Amberpet, Hyderabad - 500 013, T.S.

140. Mohammed Sohail, S/o. Mohammed Rasheed, Aged about 31 years, Occ. Private Service, R/o. H.No.9-4-4/6, Hakeempet, Golconda, Tolichowki, Hyderabad - 500 008, T.S.
141. Shabana Begum, W/o. Late Syed Sardar Quadri, Aged about 44 years, Occ. Household, R/o. H.No.12-1-558/13, Syed Ali Guda, Asifnagar, Hyderabad -- 500 028, T.S.
142. Macharla Anasuya, W/o. Macharla Subbaiah, Aged about 41 years, Occ. Housewife, R/o. H.No.16-1-30/A/39, Loka Yukta Colony, Saidabad, Hyderabad 500 059, T.S.
143. Nalaparaju Kalyani, W/o. Nalaparaju Kondaiah, Aged about 25 years, Occ. Housewife, R/o. H.No.7-9-72/CS1, Sri Ram Nagar Colony, Panagal Road, Nalgonda Mandal, Nalgonda - 508 001, T.S.
144. Ainul Haq, S/o. Imaman Miya, Aged about 49 years, Occ. Private Service, R/o. H.No.1-31, Sapaha, Mahesh Khunt, Khagaria, Bihar - 851 213.
145. Gutha Ramarao, S/o. Gutha Satyanarayana, Aged about 48 years, Occ. Private Service, R/o. H.No.8-1-194, Prashanthi Nagar, Khanapuram Haveli, Khammam(Urban), Khammam - 507 002, T.S.
146. Pinihari Rasool Bee, W/o. Pinihari Riyaz Uddin, Aged about 53 years, Occ. Housewife, R/o. H.No.11-19-84, Bhagath Singh Nagar, Near By Municipal Office, Saroornagar, Rangareddy - 500 035, T.S.
147. Seenimuthu Muneeswari, W/o. Arumugam Seenimuthu, Aged about 37 years, Occ. Housewife, R/o. H.No.7-207/1, Ravindra Nagar, Ghati Center, Toorangi, Kakinada, East Godavari - 533 016, A.P.
148. Palwai Rajani Reddy, W/o. Palwai Madhav Reddy, Aged about 31 years, Occ. Housewife, R/o. H.No.11-3-292/A, Srinivasa Nagar, Back Side Skandagiri Temple, Secunderabad, Hyderabad - 500 061, T.S.
149. Mohammad Shabir, S/o. Mohammad Abdulla, Aged about 32 years, Occ. Private Service, R/o. H.No.1-164, Old Village, Narapally, Ghat kesar Mandal, Venkatadri, Narepally, Rangareddy - 500 088, T.S.
150. Vantepaka Janardhan, S/o. Vantepaka Yesurathnam, Aged about 36 years, Occ. Private Service, R/o. H.No.22-12, Baban Saheb Gudem, Nakrekal Mandal, Vakorokal, Nalgonda - 508 211, T.S.
151. Devuvenkata Nagaleela, W/o. Devu Veerabhadra Rao, Aged about 40 years, Occ. Housewife, R/o. Flat No.301, Vijay APTS, Begumpet, Dharani Kharan Road, Near Onella Hospital, Ameerpet, Hyderabad - 500 016, T.S.
152. Manjith Yadav Adandla, S/o. Ramesh Yadav, Aged about 35 years, Occ. Private Service, R/o. H.No.9-1-75, Contractor Basthi, Bellampally, Adilabad - 504 251, T.S.
153. Maneopally Raj Kumar, S/o. John Mane Pally, Aged about 39 years, Occ. Private Service, R/o. H.No.1-1-390/190, B-5 Phase-1, Prajay Nivas, Kothapet, Mohan Nagar, Saroornagar, KV Rangareddy - 500 035, T.S.
154. Shaik Bibi Fathima, W/o. Shaik Revanur Saheb, Aged about 65 years, Occ. Senior Citizen R/o. H.No.5-79/2, Plot No.146, Teachers Colony, (Rajya Laxmi Nagar Colony), Gurranguda, Near Pochamma Temple, Nadargul, KV Rangareddy - 501 510, T.S.
155. Sana Fatima, D/o. Syed Nazer Hussain, Aged about 38 years, Occ. Housewife, R/o. H.No.22-1-718/G, Noor Khan Bazar, Saidabad, Sahifa, Hyderabad - 500 024, T.S.
156. Vaddepally Bhaskar, S/o. Vaddepally Narsimha Ramulu, Aged about 49 years, Occ. Private Service, R/o. Flat No.103, E Block, GMR Brindavan APHS, Waddepally, Hanamkonda, Waddepally(Rural), Warangal - 506 370, T.S.
157. Rahula Pranib Kumar, S/o. Late R. Devender, Aged about 35 years, Occ. Private Service, R/o. H.No.12-1-508/B/29, Sripuri Colony, Lalapet, Hyderabad - 500 040, T.S.
158. Mohammed Abdul Lateef, S/o. Late Abdul Hameed, Aged about 52 years, Occ. Private Service, R/o. H.No.11-3-285, Mohammadguda, Parsigutta, Hyderabad - 500 061, T.S.

159. Surauam Mallesh, S/o. Laxmaiah, Aged about 50 years, Occ. Private Service, R/o. H.No.6-1-164/28, Padmataonagar, Secunderabad, Hyderabad - 500 061, T.S.
160. Ayesha Begum, W/o. Gulam Ghouse Khan, Aged about 37 years, Occ. Housewife, R/o. H.No.40-10, Nehrunagar, Back Side Zee Shah Cafe, Qutubullapur, Rangareddy - 500 037, T.S.
161. Gouse Unnisa Begum, D/o. Ghouse Khan, Aged about 20 years, Occ. Household, R/o. H.No.40-10, Nehrunagar, Qutubullapur, Backside Zeeshah Cafe, Balanagar, Balanagar Township, KV Rangareddy - 500 037, T.S.
162. Najmunisa Begum, D/o. MA Faiyaz, Aged about 29 years, Occ. Household, R/o. H.No.1-5-91/2, Zamistanpur, Police Station Backside, Musheerabad, Hyderabad - 500 020, T.S.
163. Ayesha Siddiqa, W/o. Shaik Raheem Uddin, Aged about 39 years, Occ. Housewife, R/o. H.No.11-3-544-39/A, New Sabazguda, Parsigutta, Hyderabad - 500 080, T.S.
164. Nasera Fatima, W/o. Syed Ahmed, Aged about 42 years, Occ. Housewife, R/o. H.No.1-7-31, Kadakpura, Bowenpally, New Bowenpally, Tirumalagiri, Hyderabad - 500 011, T.S.
165. Rasheed Baig, S/o. Mohammed Baig, Aged about 69 years, Occ. Senior Citizen, R/o. H.No.40-10/1, Nehrunagar, Qutubullapur, Abestos Hills, Balanagar Township, Balanagar, KV Rangareddy - 500 037, T.S.
166. Hajira Fatima, W/o. Mohd Jahangir, Aged about 42 years, Occ. Housewife, R/o. H.No.1-7-630/70, Madina Masjid Lane, Harinagar, Near Madina Masjid, Hyderabad - 500 020, T.S.
167. Reshma Begum, D/o. Mohd Ghouse Mohiuddin, Aged about 23 years, Occ. Household, R/o. H.No.1-4-550/27/B, Bholakpur, Gulshan Nagar, Musheerabad, Hyderabad - 500 020, T.S.
168. Tabassum Sultana, W/o. Md Gouse Baig, Aged about 30 years, Occ. Housewife, R/o. H.No.40-10/1, Nehru Nagar, Qutubullapur, Near Zeeshan Cafe, Balanagar, Balanagar Township, KV Rangareddy - 500 037, T.S.
169. Mohd Rasool, S/o. Mohammed Afzal, Aged about 34 years, Occ. Private Service, R/o. H.No.1-7-510/2, Risala, Harinagar, Musheerabad, Hyderabad - 500 020, T.S.
170. Mohammed Idrees, S/o. Mohammed Yousuf, Aged about 28 years, Occ. Private Service, R/o. H.No.SRT-56, Risala Khursheed Jahi, Zamistanpur, Hyderabad - 500 020, T.S.
171. Fareeda Begum, W/o. Mohammed Yousuf, Aged about 45 years, Occ. Housewife, R/o. H.No.SRT-56, Risala Khursheed Jahi, Zamistanpur, Musheerabad, Hyderabad - 500 020, T.S.
172. Shajhana Begum, W/o. Mohd Fazal, Aged about 42 years, Occ. Housewife, R/o. H.No.1-7-512/7, Risala, Hyderabad - 500 020, T.S.
173. Azim, S/o. Mohd Sharfuddin, Aged about 31 years, Occ. Private Service, R/o. H.No.1-7-573/D/1, Harinagar, Ramnagar, Musheerabad, Hyderabad - 500 020, T.S.
174. Shereen Begum, D/o. Mohd Ghouse, Aged about 29 years, Occ. Household, R/o. H.No.1-9-20/A/1, Sanjay Nagar, Mahabubnagar - 509 001, T.S.
175. Shaheen Begum, W/o. Khaja Mainuddin, Aged about 26 years, Occ. Housewife, R/o. H.No.1-9-20/A/1, Sanjay Nagar, Mahabubnagar - 509 001, T.S.
176. Mohd Feroz, S/o. Mohd Zafar, Aged about 23 years, Occ. Private Service, R/o. H.No.1-7-647/31/4, Gemini Colony, Musheerabad, Hyderabad - 500 020, T.S.
177. Gomlamma, W/o. Manju Naik, Aged about 29 years, Occ. Housewife, R/o. H.No.3-78, Kotha Thanda, Mandipally, Dhanwada Mandal, Dhanwada, Mahabubnagar - 509 205, T.S.
178. Mudavath Bal Ram Naik, S/o. Mudavath Hanumanthu Nayak, Aged about 45 years, Occ. Private Service, R/o. H.No.8-83, Malyanaik Thanda,

- Gopya Naik Thanda Post, Chinna Chintakunta, Mahabubnagar - 509 409, T.S.
179. Mudavath Anjamma, W/o. Chinna Balu Naik, Aged about 36 years, Occ. Housewife, R/o. H.No.8-79, Malyanayak Thanda, Fareedpur, Chinna Chintakunta Mandal, Mahabubnagar - 509 409, T.S.
180. Hunemma, D/o. Laxman Nayak, Aged about 46 years, Occ. Household, R/o. H.No.1-32, Buddamarri Thanda, Hanmanpally, Dhanwada Mandal, Kondapuram, Mahabubnagar - 509 371, T.S.
181. Laxmamma, W/o. P. Narsimulu, Aged about 44 years, Occ. Housewife, R/o. H.No.5-147/7, Chandapur, Ankilli, Mahabubnagar - 509 371, T.S.
182. Mudavath Kamalamma, W/o. Mudavath Bal Ram Nayak, Aged about 40 years, Occ. Housewife, R/o. H.No.8-82, Malya Naik Thanda, Gopya Naik Thanda Post, Chinna Chintakunta (M), Mahabubnagar - 509 409, T.S.
183. Mohammed Ibadul Rahman, S/o. Abdul Hannan, Aged about 22 years, Occ. Private Service, R/o. H.No.1-4-300, Samdani Galli, Bholakpur, Musheerabad, Hyderabad - 500 020, T.S.
184. Razia Begum, W/o. Gulam Yazdani, Aged about 43 years, Occ. Housewife, R/o. H.No.16-1-561, Saidabad X Road, Back Side Andhra Bank, Saidabad, Hyderabad - 500 059, T.S.
185. Najama Begum, W/o. Mohammed Saber, Aged about 43 years, Occ. Housewife, R/o. H.No.22-2-104/2, Komat Wadi, Dabeerpura, Charminar, Hyderabad - 500 024, T.S.
186. Shaheda, D/o. Mohammed Yousuf, Aged about 29 years, Occ. Household, R/o. H.No.11-1-1067/35, Afzal Sagar, Mallepally, Hyderabad - 500 001, T.S.
187. Tajunnisa, W/o. T. Mohammad Ismail, Aged about 46 years, Occ. Housewife, R/o. H.No.1-4-877/34/1, Inderanagar, Bholakpur, Musheerabad, Hyderabad - 500 020, T.S.
188. Hafeeza Begum, W/o. Mohd Israr, Aged about 33 years, Occ. Housewife, R/o. H.No.1-4-877/34/1, Bholakpur, Musheerabad, Hyderabad - 500 080, T.S.
189. Aktar Banu, D/o. T. Mohammad Ismail, Aged about 24 years, Occ. Household, R/o. H.No.1-4-877/34/1, Bholakpur, Inderanagar, Musheerabad, Hyderabad - 500 020, T.S.
190. Nafees Sultana, D/o. Abdul Raheem, Aged about 23 years, Occ. Household, R/o. H.No.1-4-877/22, Indiranagar, Bholakpur, Musheerabad, Hyderabad - 500 020, T.S.
191. Yerukamajji Prasad, S/o. Yerukamajji Ramulu, Aged about 44 years, Occ. Private Service, R/o. H.No.4-45, Central Park, Kompally, Near tata Moters, Rangareddy - 500 014, T.S.
192. Majji Rajesh, S/o. Mangayya, Aged about 33 years, Occ. Private Service, R/o. H.No.1-33, SC Colony, Solikiri, Srikakulam - 532 455, T.S.
193. Damodar Venkat, S/o. D. Kishna Murthi, Aged about 35 years, Occ. Private Service, R/o. H.No.6-55/13, Indira Nagar, Ramanthapur, Amberpet, Hyderabad -- 500 013, T.S.
194. R. Laxmi, W/o. Narayana Rao, Aged about 37 years, Occ. Housewife, R/o. H.No.3-4-95/5/A/1, Balaji Nagar, Ramanthapur, Amberpet, Hyderabad - 500 013, T.S.
195. Valurouthu Usha, W/o. V. Madhu, Aged about 41 years, Occ. Housewife, R/o. H.No.3-4-95/5/A/1, Bala.i Nagar, Ramanthapur, Amberpet, Hyderabad - 500 013, T.S.
196. Damodara Deepa, W/o. Damodara Darma Rao, Aged about 30 years, Occ. Housewife, R/o. H.No.3-5-120, Indiranagar, Ramanthapur, Amberpet, Hyderabad - 500 013, T.S.
197. Valurouthu Kiran, S/o. V. Lakshmi Narayana, Aged about 34 years, Occ. Private Service, R/o. H.No.4-7-8-47/B, Nacharam, Raghavendra Ngar, Uppal, Rangareddy - 500 076, T.S.

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198. Burada Amaravathi, W/o. Govindarao, Aged about 53 years, Occ. Housewife, R/o. H.No.4-237, Peddaveedhi, Kadumu, Srikakulam - 532 457, A.P.
199. Valuruvuthu Lakshmi, W/o. Voluruvuthu Ramesh, Aged about 32 years, Occ. Housewife, R/o. H.No.3-6-55/F/12/2, Indiranagar, Ramanthapur, Amberpet, Hyderabad - 500 013, T.S.

...APPELLANT(S)

AND

1. The State of Telangana, Rep by its Chief Secretary, Secretariat, Hyderabad - 500 022, T.S.,
 2. The State of Telangana, Rep by its Principal Secretary, Revenue Department, Secretariat, Hyderabad - 500 022, T.S.,
 3. The State of Telangana, Rep by its Principal Secretary, Forest Department, Secretariat, Hyderabad - 500 022, T.S.,
 4. The State of Telangana, Rep by its Principal Secretary, Municipal Administration and Urban Development Authority, Secretariat, Hyderabad - 500 022, T.S.
 5. The State of Telangana, Rep by its Principal Secretary, Home Department, Secretariat, Hyderabad - 500 022, T.S.,
 6. The Principal Chief Conservator of Forest, Opp. RBI, Saifabad, Hyderabad - 500 004, T.S.,
 7. The Chief Commissioner of Land Administration, Abids, Nampally, Hyderabad - 500 001, T.S.,
 8. The Commissioner of Survey Settlements and Land Records, Survey Bhavan, Narayanguda, Hyderabad - 500 029, T.S.,
 9. The Director General of Police, Lakdi Ka Pool, Hyderabad - 500 004, T.S.,
 10. The District Collector, Ranga Reddy District, Office at Kongar Kalan, Hyderabad - 501 510, T.S.,
 11. The Joint Collector, Ranga Reddy District, Office at Kongar Kalan, Hyderabad - 501 510, T.S.,
 12. The Assistant Director of Survey, and Land Records, Office at Kongar Kalan, Hyderabad, Ranga Reddy District - 501 510, T.S.,
 13. The Revenue Divisional Officer, Saroornagar Division, Gosha Mahal, Ranga Reddy District - 500 012, T.S.
 14. The Tahsildar, Saroor Nagar Mandal, Rangareddy District - 500 035, T.S.
 15. The Tahsildar, Hayath Nagar Mandal, Rangareddy District 501 505.
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16. The Station House Officer, Saroornagar Police Station, Ranga Reddy District - 500 035, T.S.
 17. The Station House Officer, L.B. Nagar Police Station, Ranga Reddy District - 500 074.
 18. The Station House Officer, Vanasthalipuram Police Station, Ranga Reddy District - 500 070.

...RESPONDENTS

IA NO: 3 OF 2025

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to pass orders directing the respondents herein not to allot the caretaker property which was kept under the Government custody in the year 1947 by Smt. Haneefa Bee W/o Burhanuddin, admeasuring more than Acres 2400.00 gts in Sy.No.7 situated at Mansoorabad Village, Saroornagar Mandal, Ranga Reddy District, T.S., pending disposal of the main writ Appeal in the interest of justice.

Counsel for the Appellants: SRI SHAIK JILANI

Counsel for the Respondent No.1: SRI G.VEERA SWAMY, GP FOR GENERAL
ADMINISTRATION

Counsel for the Respondent Nos.2,7,8,10 TO 15: SRI MURALIDHAR REDDY
KATRAM, GP FOR REVENUE

Counsel for the Respondent Nos.3 & 6: SRI E.POORNACHANDAR RAO, GP
FOR FOREST

Counsel for the Respondent No.4: SRI E.VENKATA REDDY, GP FOR MPCL
ADMN & URBAN DEV

Counsel for the Respondent Nos.5,9,16 TO 18: SRI MAHESH RAJE, GP FOR
HOME

The Court made the following: JUDGMENT

THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE

AND

THE HON'BLE SRI JUSTICE J.SREENIVAS RAO

WRIT APPEAL No.36 of 2025

JUDGMENT: *(Per the Hon'ble the Chief Justice Alok Aradhe)*

Mr. G.Veera Swamy, learned Government Pleader for General Administration Department for the respondent No.1.

Mr. Muralidhar Reddy Katram, learned Government Pleader for Revenue for the respondents No.2, 7, 8, 10 to 15.

Mr. E.Poornachandar Rao, learned Government Pleader for Forest Department for the respondents No.3 and 6.

Mr. E.Venkata Reddy, learned Government Pleader for Municipal Administration and Urban Development Department for the respondent No.4.

Mr. Mahesh Raje, learned Government Pleader for Home for the respondents No.5, 9, 16 to 18.

2. This intra court appeal is filed against the common order dated 05.01.2024 passed in W.P.No.234 of 2024.

3. The validity of the common order dated 05.01.2024 passed in W.P.No.221 of 2024 was assailed before this Court in W.A.No.1342 of 2024. This Court, by judgment dated 29.11.2024 has affirmed the order passed by the learned Single Judge and has dismissed the appeal.

4. For the reasons assigned by us in the judgment dated 29.11.2024 passed in W.A.No.1342 of 2024, this writ appeal is also dismissed.

Miscellaneous applications pending, if any, shall stand closed. However, there shall be no order as to costs.

SD/- T. KRISHNA KUMAR
DEPUTY REGISTRAR
SECTION OFFICER

//TRUE COPY//

To

1. One CC to SRI SHAIK JILANI, Advocate [OPUC]
2. Two CCs to GP FOR GENERAL ADMINISTRATION, High Court for the State of Telangana, at Hyderabad. [OUT]
3. Two CCs to GP FOR FORESTS, High Court for the State of Telangana, at Hyderabad. [OUT]
4. Two CCs to GP FOR HOME, High Court for the State of Telangana, at Hyderabad. [OUT]
5. Two CCs to GP FOR REVENUE, High Court for the State of Telangana, at Hyderabad. [OUT]
6. Two CCs to GP FOR MPCL ADMN & URBAN DEV, High Court for the State of Telangana, at Hyderabad. [OUT]
7. Two CD Copies
(Along with the copy of order dated 29.11.2024, in W.A.No.1342 of 2024)

PSK.
BSR





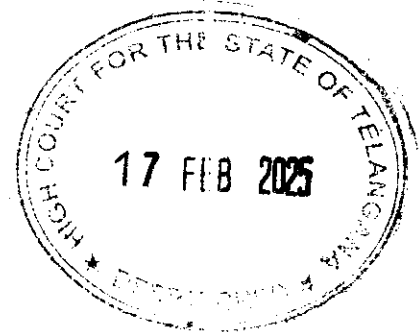
HIGH COURT

DATED:07/01/2025

JUDGMENT

WA.No.36 of 2025

DISMISSING THE WRIT APPEAL
WITHOUT COSTS



14

ALMA

10/05/2025

THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE

AND

THE HON'BLE SRI JUSTICE J. SREENIVAS RAO

WRIT APPEAL No.1342 of 2024

JUDGMENT: *(Per the Hon'ble Sri Justice J.Sreenivas Rao)*

This intra court appeal is filed against the common order dated 01.05.2024 passed by the learned Single Judge by which writ petition No.221 of 2024 preferred by the appellants has been dismissed.

2. Heard Sri Shaik Jilani, learned counsel appearing on behalf of the appellants, Sri G.Veeraraswamy, learned Government Pleader for General Administration appearing on behalf of respondent No.1, Sri Etooru Poornachander Rao, learned Government Pleader for Forest appearing on behalf of respondent No.3 and Sri Mahesh Raja, learned Government Pleader for Home appearing on behalf of respondent Nos.5, 9 and 16 to 18.

3. **Brief facts of the case:**

3.1. The claim of the appellants is that the land admeasuring Ac.2400-00 gts. in Sy.No.7 situated at Mansoorabad Village, Saroornagar Mandal, Ranga Reddy District was kept under the custody of the Government as caretaker by Mrs.Haneefa Bee, W/o. Mr.Burhanuddin. The said land was converted into plots of 100 Square yards each and allotted to the appellants by legal heirs of Mrs.Haneefa Bee, Mr.Md.Yousuf Khan and Mrs.Vasam Tulsamma by way of memorandum of gift executed in favour of the appellants. Originally, land admeasuring Ac.10,000-00 gts. was patta land and it was taken into custody of the Government in the year 1947. The patta of Mrs.Haneefa Bee is evidenced by Muntakhab and Sethwar No.1262/1352 Fasli.

3.2. It is further claim of the appellants that Mr.Md.Yousuf Khan submitted representation to the revenue authorities for conducting survey, demarcation and fixing of boundary stones in

respect of the subject property, but the same was not considered. At that stage, said Mr.Md.Yousuf Khan had filed W.P.Nos.32509 of 2010 and 9067 of 2011 and the learned Single Judge of the erstwhile High Court for the State of Andhra Pradesh, disposed of the said writ petitions on 04.02.2011, directing the revenue authorities to conduct survey, demarcate and fix the boundary stones in respect of the land in Sy.Nos.1 to 14 and 15 to 20. Pursuant to the said order, the Deputy Inspector of Survey and Land Records, Ranga Reddy District issued notices for conducting survey vide Lr.Nos.A4/3062/2013, dated 02.09.2013 and A4/3062/2013, dated 17.09.2013 respectively and a survey was conducted on 02.09.2013 and 17.09.2013.

3.3. Thereafter, the appellants and others have filed W.P.No.26934 of 2018 and batch, seeking direction to the respondents therein not to dispossess the appellants and others from the lawful possession of the property covered by Sy.No.7, admeasuring

100.00 Sq.Yards of each of the appellants situated at Mansoorabad Village, Saroornagar Mandal, Ranga Reddy District. The learned Single Judge disposed of the said batch of writ petitions on 30.08.2018, granting liberty to the appellants to avail the common law remedy for establishing their title. In spite of availing the said remedy, appellants have submitted representation to the respondent authorities on 20.03.2023, for release of the land admeasuring Ac.2400-00 gts. in Sy.No.7, situated at Mansoorabad Village, Saroornagar Mandal, Ranga Reddy District. When the respondent authorities failed to consider the said representation, appellants approached this Court and filed W.P.No.221 of 2024, seeking direction to respondent authorities to release the entire land, which was kept under the custody of the Government as caretaker by the original pattedar. The learned Single Judge has dismissed W.P.No.221 of 2024 along with the batch by way of common order dated 01.05.2024, *inter alia* on the ground that the appellants were never in

possession of the subject property and further held that the question of transferring the land to the appellants without possession and under alleged memorandum of gift deed is baseless and further observed that in W.P.No.26934 of 2018 and batch, the learned Single Judge granted liberty to the appellants to pursue the Civil law remedy. But the appellants without pursuing the said remedy filed W.P.No.221 of 2024 and batch. However, the learned Single Judge, while dismissing the writ petitions, granted liberty to the appellants to approach the concerned authorities for allotment of 2 BHK houses and avail welfare schemes introduced by the Government. Thus, aggrieved by the said order, appellants have filed the present writ appeal.

4. **Submissions of learned counsel for the appellants:**

4.1. Learned counsel for the appellants contended that the appellants are landless poor persons and they are entitled to release of the subject land as per the gift settlement deed executed by Mrs.Haneefa

Bee in the year 1947 and the subject land is under the custody of the Government. In such circumstances, the learned Single Judge ought not to have dismissed W.P.No.221 of 2024.

5. **Analysis of the case:**

5.1. This Court considered the rival submissions made by the learned counsel for the appellants and perused the material available on record. It is undisputed fact that the appellants in earlier round of litigation approached this Court and filed W.P.No.26934 of 2018 and batch, seeking direction to respondents not to dispossess the appellants from the subject property covered by Sy.No.7. The learned Single Judge had disposed of the said batch of writ petitions on 30.08.2018 and the operative portion of the said order reads as follows:

"In the considered opinion of this Court, the disputed facts with regard to the identity of the property cannot be gone into under Article 226 of the constitution of India. However, keeping it open for the petitioners herein to avail the common law remedy for establishing their title, these writ

petitions are disposed of. There shall be no order as to costs”.

5.2. The above said order clearly reveals that the learned Single Judge while disposing of W.P.No.26934 of 2018 and batch, granted liberty to the appellants to avail the common law remedy for establishing their title. The said order has become final and binding upon the appellants. The appellants instead of availing the common law remedy i.e., approaching the competent Civil Court submitted representation before the revenue authorities on 20.03.2023 for release of the land to an extent of Ac.2400-00 gts. in Sy.No.7 situated at Mansoorabad Village, Saroornagar Mandal, Ranga Reddy District and filed W.P.No.221 of 2024 seeking direction to the respondent authorities to release the above said land. The learned Single Judge while dismissing the writ petition rightly observed that the donors/original owners of the appellants were never in possession of the subject land and the question of transferring the said land to the appellants without

possession and under the alleged memorandum of gift deed is baseless. However, the learned Single Judge granted liberty to the appellants to approach the concerned authorities for allotment of 2 BHK houses and avail welfare schemes introduced by the Government.

5.3. It is pertinent to mention that the appellants have raised several disputed questions of facts in the writ petition in respect of the subject property. In earlier round of litigation in W.P.No.26934 of 2018 and batch, the learned Single Judge while disposing of the writ petitions directed the parties to avail common law remedy, by its order dated 30.08.2018. The appellants without availing such remedy for establishing their title, approached this Court and filed W.P.No.221 of 2024 and the learned Single Judge has rightly dismissed the said writ petition.

6. For the foregoing reasons, this Court does not find any ground to interfere with the impugned order passed by the learned Single Judge.

7. Accordingly, the writ appeal is dismissed. No costs.

As a sequel, miscellaneous petitions, pending if any, shall stand closed.

ALOK ARADHE, CJ

J. SREENIVAS RAO, J

29.11.2024
vsl